Labour unrest in Bombay

701. SHRI R. K. AMIN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether there is simmering labour unrest in Bombay and the Thane-Belapur industrial belt; and

(b) if so, the reasons therefor and what action Government have taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The matter essentially falls in the State sphere and has been brought to the notice of Government of Maharashtra who are concerned.

बिना आपरेशन का गर्भ निरोध

702. श्री नवाब सिंह चौहान : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :-

(क) क्या सरकार बिना आपरेशन के गर्भ निरोध के कोई उपाय पर विचार कर रही है ; और

(ख) यदि हां, तो इस संबंध में क्या प्रयत्न हो रहे हैं और उनके क्या परिणाम हैं ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) जी, हां। बिना शल्य क्रिया के गर्भाशय के द्वारा विशेष प्रकार के द्रव्य के डिम्बनलिका को बंद किया जा सकता है ।

( ) इस प्रणाली की सुरक्षा तथा प्रभावकारिता का मूल्यांकन किया जा रहा है अर संतोषप्रद परिणाम प्राप्त होने के बाद ही निर्णय लिया जा सकेगा ।

विदेशों में स्थित भारतीय दूतावासों में खर्चों में मितव्ययता

703. श्री नवाब सिंह चौहान : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार विदेशों में स्थिति दूतावासों के खर्चों में मितव्ययता करने का है ;

(ख) यदि हां, तो योजना की मुख्य बातें क्या हैं और उसकी क्रियान्विति कब की जायेगी ; और

(ग) प्रतिवर्ष इन पर कुल कितना खर्च हो रहा है और इसमें कितनी कमी करने का विचार है ?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी) : (क) जी, हां ।

(ख) किफायतसारी के जो आदेश बराबर लागू किए जा रहे हैं उनकी मुख्य बातें मोटे तौर पर नीचे लिखे अनुसार हैं :—

(1) जो पद छह मास से ज्यादा समय तक खाली पड़े हों उन्हें जहां तक सम्भव हो न भरा जाए ।

(2) समय-समय पर विदेश सेवा निरीक्षकों द्वारा कार्य-पद्धति और कर्मचारी रखने की पद्धति की जांच को मूल्यांकन के आधार पर पदों को स्थगित रखना ।

(3) विदेशों में सेवारत भारत आस्थानी कर्मचारियों के विदेश भत्ते में 5% की कटौती ।

(4) आकस्मिक खर्च में कठोर नियंत्रण ।

(ग) वार्षिक खर्च (1976-77 के अंतिम अनुमानों के आधार पर) 23,13,54 लाख रुपए हैं ।

बचत के तरीके लागू करने से, जिसमें कर्मचारियों की वृद्धि पर यथासंभव नियंत्रण रखना शामिल है, उत्तरोत्तर बढ़ती हुई मुद्रा-स्फीती और घटते-बढ़ते हुए विनिमय दरों के बावजूद व्यय पर नियंत्रण रखा गया है। अनुमान है कि किफायतसारी के लिए बरते गए तरीकों से 1977–78 के दौरान लगभग 40 लाख रुपए की बचत होगी।

Inquiry into Excesses committed by Agencies of Family Planning Front

704. SHRI CHITTA BASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to hold an inquiry into the excesses committed during the emergency by various agencies of the Family Planning Front; and

(b) if so, the manner in which it would be held?

THE MINISTER OF HEALTH AND FAMILY WELFARE: (SHRI RAJ NARAIN): (a) and (b). Excesses in Family Planning like other excesses during the emergency will be covered in the scope of the inquiry to be conducted by the Shah Commission.

The question of setting up fact finding Committees to collect facts regarding excesses in family planning is under active consideration.

Opposition to U.N. Resolution on Indonesian Aggression on East Temor

705. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether under orders of Shrimati Indira Gandhi, her Government had opposed the UN resolution condemning Indonesian aggression on East Temor;

(b) the names of the countries who had supported the UN resolution condemning the aggression and the names of those countries who opposed the resolution; and

(c) whether present Government will take any remedial measures to undo this wrong done to East Temor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) India voted against Resolution No. 31/53 on the "Question of Timor" which was adopted at the 31st Session of the United Nations General Assembly on 1 December, 1976. This Resolution, *inter alia*, reaffirmed Resolution 3485 (XXX) adopted by the United Nations General Assembly at its 30th Session held in 1975 which had "strongly deplore (d) the military intervention of the armed forces of Indonesia in Portuguese Timor". India had also voted against Resolution 3485 (XXX).

(b) The names of the countries which voted for and against UN General Assembly Resolution 31/53 are given in the statement attached.

(c) Does not arise. Government recognises the integration of East Timor with Indonesia.

Statement

LIST OF COUNTRIES WHICH VOTED FOR AND AGAINST RESOLUTION 31/53 ON THE "QUESTION OF TIMOR" ADOPTED BY THE UN GENERAL ASSEMBLY AT ITS 31ST SESSION IN 1976.

VOTED FOR

1. Albania, 2. Algeria, 3. Barbados, 4. Benin, 5. Botswana, 6. Brazil, 7. Bulgaria, 8. Burundi, 9. Byelorussian Soviet Socialist Republic, 10. Cape Verde, 11. Central African Republic, 12. Chand, 13. China, 14. Columbia, 15. Congo, 16. Cuba, 17. Cyprus, 18. Czechoslovakia, 19. Democratic Kampuchea, 20. Democratic Yemen, 21. Ecuador, 22. Equatorial Guinea, 23. Ethiopia, 24. Gabon, 25. Gambia, 26. German Democratic Republic, 27.